

D.P.W. (प्रक्रिया) निवाली दे दिन ३० मे दर्तावा दिन
Date of order: 30.5.1995. १७५

1. O.A.No.216/95

Ram Kishan and Ors. ... Applicants
Vs.

Union of India and Ors. ... Respondents

2. O.A.No.217/95

Nav Ratan and Another ... Applicants
Vs.

Union of India and Ors. ... Respondents

3. O.A.No.218/95

Gautam Panwar and Anr. ... Applicants
Vs.

Union of India and Ors. ... Respondents

DA No.219/95
4. Kishan Lal and Ors. ... Applicants
Vs.

Union of India and Ors. ... Respondents

5. O.A.No.220/95

Kanhiya Lal and Ors. ... Applicants
Vs.

Union of India and Ors. ... Respondents

6. O.A.No.221/95

Mohan Lal Vs. ... Applicant
Union of India and Ors. ... Respondents

7. O.A.No.222/95

Tara Chand ... Applicant
Vs.

Union of India and Ors. ... Respondents

8. O.A.No.223/95

Achal Singh ... Applicant
Vs.

Union of India and Ors. ... Respondents

PRESENT

Mr. S.K. Malik, Counsel for the Applicants.

CORAM :

THE HON'BLE MR. N.K. VERMA, MEMBER (ADMINISTRATIVE)

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BY THE COURT :

Shri S.K. Malik, learned counsel for the applicants has sought a direction in these OAs that the Respondent No.2 may be directed to consider the applicants case on the same basis as has been done in regard to another applicant Shri Vinodi Lal Sharma in O.A. No. 159 of 1995, in which a similar direction was passed by the Division Bench of this Tribunal. The applicants case is that they possesses a qualification of Madhyma (Visharad) which is the requisite qualification for appointment as Dak/Sorting Assistant in the Units under the Respondent No.2. While others, including Shri Vinodi Lal Sharma have been considered for appointment with this qualification, applicants of these OAs have not been given the same benefit.

2. After hearing Shri S.K. Malik the following directions are given :-

- i) The Respondent No.2 shall examine the representation made by the applicants at annexures ,
- ii) Pass an appropriate order thereon after giving due opportunities to the applicants to represent their matter further , and

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iii) This consideration and follow-up action thereon shall be completed within one month.

3. The Applications are disposed of accordingly at the admission stage itself.

SB/-

(N.K.VERMA)
ADMINISTRATIVE TRIBUNAL

प्रमाणित रही प्रतिलिपि

... 01-6-55

श्रनुभाग अधिकारी (न्यायिक)
केन्द्रीय प्रशासनिक अधिकरण
जोधपुर

9/1/95
M. H. S.
6/6/95

Part II and III destroyed
in my presence on 26/12/2000
under the supervision of
Section Officer () as per
order date - 4/9/2000
SD
Section Officer (Record)

~~Copy of order~~
~~Sent to A.P.T~~
Copy of order sub-organis
OA Annexures pages
14/14 Sent to
Pegs 1 to 14 Pegs
AS 1 to 3
Vial no 3276329
Cdt 6-6-95